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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 134/BB/ 2017	For hearing	Sec 9 of I&B Code	K.R. Prabhu	Vikram Phadke	Scorpio Engineering Pvt. Ltd. & Another	Ms Maneesha Kongovi

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

RESPONDENT/s :

SHIVA FOR MANEESHA  
KONGOVI

CORP. DEBTOR NO. 1

Shri Shiva for  
MANEESHA  
KONGOVI

**ORDER**

Heard Shri Shiva, Proxy Counsel for Corporate Debtor/Respondent.

He submitted that, the issue in question is likely to be resolved and both the parties are going to file Settlement Memo on the next date of hearing and requested for adjournment.

Post the case under the caption "**For Settlement**" on 07/08/2018.

  
MEMBER (T)

  
MEMBER (J)